

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).14258/2005

(From the judgement and order dated 15/06/2005 in MAT No. 1533/2005  
of The HIGH COURT OF CALCUTTA)

SECY.WEST BENGAL COUNCIL OF HIGHER SEC.

Petitioner(s)

VERSUS

AYAN DAS AND ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 01/05/2007 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Shipra Ghose,Adv.

For Respondent(s)

Mr. Rauf Rahim,Adv.

Mr. Tara Chandra Sharma ,Adv

Mr. Rajeev Sharma,Adv.

UPON hearing counsel the Court made the following  
O R D E R

There is no sense in listing such matter before  
this court.

Listing Branch has to be careful before listing  
the matters wherein there is specific order of the  
Hon'ble Court or the Hon'ble Chamber Judge.

List the matter before the Hon'ble Court.

(S.G. SHAH)  
Registrar